

(3)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH ALLAHABAD.

ORIGINAL APPLICATION NO. 26 OF 2007.

ALLAHABAD THIS THE 18TH DAY OF JANUARY 2007.

Hon'ble Mr. Justice Khem Karan, V.C.

Hon'ble Mr. M. Jayaraman, A.M

Alak Ranjan Chaudhary son of late R.R. Chaudhary, aged about 56 years resident of C-1, Sector K, Aliganj, Lucknow. Presently working as Regional Director, Central Region, Lucknow.

.....Applicant.

(By Advocate: Sri S.K. Om)

Versus.

1. Union of India through Secretary, Ministry of Textiles, Udyog Bhawan, New Delhi.
2. Development Commissioner (Handicraft) Office of Development Commissioner (Handicraft) West Block 7, R.K. Puram, New Delhi.
3. Union Public Service Commission through its Secretary, Dhaulpur House Shahjahan Road, New Delhi.
4. S. Dahr, working as Regional Director under Development Commissioner (Handicraft), West Block 7, R.K. Puram, New Delhi.
5. S. Ramamoorthy Working as Regional Director under Development Commissioner (Handicraft), West Block 7, R.K. Puram, New Delhi.
6. R.K. Meena, working as Dy. Director under Development Commissioner (Handicraft), West Block 7, R.K. Puram, New Delhi.

.....Respondents

O R D E R

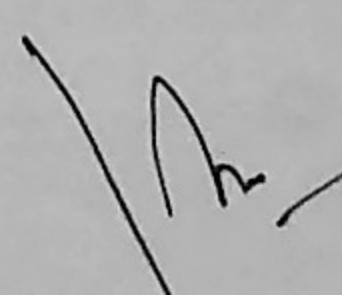
By Mr. Justice Khem Karan, V.C.

Sri S.K. Pandey holding brief of Sri S.K. Om, learned counsel for the applicant has submitted that this petition may be dismissed on the ground of lack of territorial jurisdiction with a liberty to file fresh petition at appropriate forum of this Tribunal. Ordered accordingly.

2. Copy of the order be given to the applicant's counsel today.

No costs.


Member-A


Vice-Chairman

Manish/-